

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 04.02.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	13797/2023	04.02.2023	WP (C) - 12580/2022	G.JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-)
2	13798/2023	04.02.2023	WP (C) - 13947/2015	S.BARIK	C.O.	COURT NO. 9	Order Dtd. 2023-02-01			(Seat No-)
3	13799/2023	04.02.2023	WP (C) - 2109/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-)
4	13800/2023	04.02.2023	WP (C) - 2109/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-)
5	13801/2023	04.02.2023	WP (C) - 2109/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-)
6	13802/2023	04.02.2023	WA- 111/2019	S.R.PATTANAIK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-01			(Seat No-)
7	13803/2023	04.02.2023	WP (C) - 1218/2015	R.K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-01			(Seat No-)
8	13804/2023	04.02.2023	WP (C) - 6913/2014	S.C. DASH	C.O.	CH	Order Dtd. 2023-02-01			(Seat No-)
9	13805/2023	04.02.2023	WP (C) - 36365/2022	B.K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-01		WRIT BRANCH (DIV ISIO)	(Seat No- 111)

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10	13806/2023	04.02.2023	WP (C) - 21650/2015	DILLIP SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-111)
11	13807/2023	04.02.2023	WP (C) - 21650/2015	H. JENA	C.O.	COURT NO. 11	Order Dtd. 2023-02-01			(Seat No-111)
12	13808/2023	04.02.2023	WP (C) - 22388/2014	N.C.SINHA	C.O.	COURT NO. 16	Order Dtd. 2023-02-01			(Seat No-111)
13	13809/2023	04.02.2023	WP (C) - 22388/2014	N.C.SINHA	C.O.	COURT NO. 16	Order Dtd. 2023-02-01			(Seat No-111)
14	13810/2023	04.02.2023	WP (C) - 18125/2015	S. DAS	C.O.	COURT NO. 9	Order Dtd. 2023-02-01		WRIT BRAN CH-2	(Seat No-34)
15	13811/2023	04.02.2023	WP (C) - 20717/2014	N.C. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2023-02-01			(Seat No-34)
16	13812/2023	04.02.2023	WP (C) - 20401/2015	S. DAS	C.O.	COURT NO. 16	Order Dtd. 2023-02-01			(Seat No-34)
17	13813/2023	04.02.2023	CONTC- 481/2023	M/S SATYAJIT SAMAL, R. SAMAL, P.SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
18	13814/2023	04.02.2023	CONTC- 482/2023	M/S SATYAJIT SAMAL, R. SAMAL, P.SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
19	13815/2023	04.02.2023	CONTC- 486/2023	M/S SATYAJIT SAMAL, R. SAMAL, P.SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
20	13816/2023	04.02.2023	CONTC- 487/2023	M/S SATYAJIT SAMAL, R. SAMAL, P.SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)

21	13817/2023	04.02.2023	CONTC-497/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
22	13818/2023	04.02.2023	CONTC-498/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
23	13819/2023	04.02.2023	CONTC-499/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
24	13820/2023	04.02.2023	CONTC-500/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
25	13821/2023	04.02.2023	CONTC-480/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
26	13822/2023	04.02.2023	CONTC-485/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
27	13823/2023	04.02.2023	CONTC-484/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
28	13824/2023	04.02.2023	WP (C) - 2478/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
29	13825/2023	04.02.2023	WP (C) - 2472/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-34)
30	13826/2023	04.02.2023	WP (C) - 2471/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
31	13827/2023	04.02.2023	WP (C) - 2466/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)

32	13828/2023	04.02.2023	WP (C) - 2450/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-34)
33	13829/2023	04.02.2023	WP (C) - 2451/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03		WRIT BRAN CH-5	(Seat No-21)
34	13830/2023	04.02.2023	WP (C) - 2454/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
35	13831/2023	04.02.2023	WP (C) - 2491/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
36	13832/2023	04.02.2023	WP (C) - 2465/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
37	13833/2023	04.02.2023	WP (C) - 3455/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-04			(Seat No-21)
38	13834/2023	04.02.2023	WP (C) - 2464/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
39	13835/2023	04.02.2023	WP (C) - 2457/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
40	13836/2023	04.02.2023	WP (C) - 2462/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
41	13837/2023	04.02.2023	WP (C) - 2458/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
42	13838/2023	04.02.2023	WP (C) - 2459/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
43	13839/2023	04.02.2023	WP (C) - 2463/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
44	13840/2023	04.02.2023	WP (C) - 2460/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd.			(Seat No-21)

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45	13841/2023	04.02.2023	WP (C) - 2494/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
46	13842/2023	04.02.2023	WP (C) - 2461/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
47	13843/2023	04.02.2023	WP (C) - 2490/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
48	13844/2023	04.02.2023	WP (C) - 2510/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
49	13845/2023	04.02.2023	WP (C) - 2475/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
50	13846/2023	04.02.2023	WP (C) - 2484/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
51	13847/2023	04.02.2023	WP (C) - 2474/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
52	13848/2023	04.02.2023	WP (C) - 2486/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
53	13849/2023	04.02.2023	WP (C) - 2473/2022	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No-21)
54	13850/2023	04.02.2023	WP (C) - 2487/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
55	13851/2023	04.02.2023	WP (C) - 2470/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
56	13852/2023	04.02.2023	WPC (OA) - 1546/2018	DEBENDRA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(Seat No-21)

57	13853/2023	04.02.2023	WP (C) - 2469/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
58	13854/2023	04.02.2023	WP (C) - 2468/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
59	13855/2023	04.02.2023	WPC (OA) - 3016/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
60	13856/2023	04.02.2023	WP (C) - 2467/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
61	13857/2023	04.02.2023	WPC (OA) - 3015/2018	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
62	13858/2023	04.02.2023	WP (C) - 2456/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
63	13859/2023	04.02.2023	WP (C) - 2476/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
64	13860/2023	04.02.2023	WP (C) - 2453/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
65	13861/2023	04.02.2023	WP (C) - 2479/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
66	13862/2023	04.02.2023	WP (C) - 2452/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
67	13863/2023	04.02.2023	WP (C) - 2480/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
68	13864/2023	04.02.2023	WP (C) - 2449/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
69	13865/2023	04.02.2023	WP (C) - 2481/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd.			(Seat No-21)

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70	13866/2023	04.02.2023	WP (C) - 2499/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
71	13867/2023	04.02.2023	WP (C) - 2477/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
72	13868/2023	04.02.2023	WP (C) - 2497/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
73	13869/2023	04.02.2023	WP (C) - 2505/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
74	13870/2023	04.02.2023	WP (C) - 2504/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
75	13871/2023	04.02.2023	WP (C) - 2503/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
76	13872/2023	04.02.2023	WP (C) - 2502/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
77	13873/2023	04.02.2023	WP (C) - 2501/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
78	13874/2023	04.02.2023	WP (C) - 2493/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
79	13875/2023	04.02.2023	WP (C) - 2489/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
80	13876/2023	04.02.2023	WP (C) - 2485/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
81	13877/2023	04.02.2023	WP (C) - 2483/2023	DEBENDRA BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)

82	13878/2023	04.02.2023	WP (C) - 12936/2015	ANIL SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-02-03			(Seat No-21)
83	13879/2023	04.02.2023	WP (C) - 16045/2021	BIKRAM BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-03			(Seat No-21)
84	13880/2023	04.02.2023	WP (C) - 16045/2021	P.CH. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-02-03			(Seat No-21)
85	13881/2023	04.02.2023	WP (C) - 23503/2022	S.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-21)
86	13882/2023	04.02.2023	WP (C) - 3187/2023	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
87	13883/2023	04.02.2023	WP (C) - 3179/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
88	13884/2023	04.02.2023	WP (C) - 13253/2022	BHOJARAJ SETH	C.O.	COURT NO. 23	Order Dtd. 2023-02-03			(Seat No-104)
89	13885/2023	04.02.2023	WP (C) - 2020/2023	G.R.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
90	13886/2023	04.02.2023	WP (C) - 1923/2023	N. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
91	13887/2023	04.02.2023	WP (C) - 4234/2020	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
92	13888/2023	04.02.2023	WP (C) - 1163/2023	ANIMA KUMARI DEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-24			(Seat No-104)
93	13889/2023	04.02.2023	WP (C) - 28288/2020	K.P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-02			(Seat No-104)

94	13890/2023	04.02.2023	WP (C) - 22988/2022	S.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(Seat No-104)
95	13891/2023	04.02.2023	WP (C) - 28280/2020	K.P. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-02-02			(Seat No-104)
96	13892/2023	04.02.2023	WP (C) - 2747/2023	R.K.MANGARAJ	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
97	13893/2023	04.02.2023	WP (C) - 26998/2020	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-104)
98	13894/2023	04.02.2023	WP (C) - 26998/2020	P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-104)
99	13895/2023	04.02.2023	WP (C) - 2746/2023	D.K. NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
100	13896/2023	04.02.2023	WP (C) - 3271/2023	ATMAJIT MANMITH DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
101	13897/2023	04.02.2023	WP (C) - 3032/2023	R.K.MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
102	13898/2023	04.02.2023	WP (C) - 2568/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
103	13899/2023	04.02.2023	BLAPL-1285/2022	P.K.BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-104)
104	13900/2023	04.02.2023	WP (C) - 2986/2023	R.K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-104)
105	13901/2023	04.02.2023	WP (C) - 21137/2019	ANIL SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(Seat No-104)
106	13902/2023	04.02.2023	WPC (OAC) - 37/2018	R.K. NAYAK	C.O.	COURT NO. 1	Order Dtd.			(Seat No-104)

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107	13903/2023	04.02.2023	WPC (OAC) - 629/2012	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(Seat No-104)
108	13904/2023	04.02.2023	WPC (OA) - 1704/2012	C. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-01			(Seat No-104)
109	13905/2023	04.02.2023	ABLAPL-11771/2021	P. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-104)
110	13906/2023	04.02.2023	ABLAPL-6494/2022	A.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-104)
111	13907/2023	04.02.2023	ABLAPL-11965/2022	N.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03		BAIL - 2 (CR MINA L MISC -2)	(Seat No-9)
112	13908/2023	04.02.2023	CONTC-656/2023	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-9)
113	13909/2023	04.02.2023	CONTC-563/2023	R.K.MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-9)
114	13910/2023	04.02.2023	CONTC-7858/2022	MR.LOKANATH RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-9)
115	13911/2023	04.02.2023	CONTC-7858/2022	MR.LOKANATH RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-9)
116	13912/2023	04.02.2023	CRLMC-3065/2014	R.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-9)
117	13913/2023	04.02.2023	ELPET-6/2019	R K BARIK	GENERAL		Order Dtd. 2023-02-03		M.J.C.	(Seat No-4)

118	13914/2023	04.02.2023	CONTC-303/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(Seat No-4)
119	13915/2023	04.02.2023	CONTC-304/2023	P.K.JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02			(Seat No-4)
120	13916/2023	04.02.2023	ELPET-6/2019	R K BARIK	GENERAL		Order Dtd. 2023-02-03		M.J. C.	(Seat No-4)
121	13917/2023	04.02.2023	MATA-3/2021	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		FIRST APPEAL	(Seat No-1)
122	13918/2023	04.02.2023	MATA-62/2021	M/S H.N.MOHAPATRA, A.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2023-03-03		FIRST APPEAL	(Seat No-1)
123	13919/2023	04.02.2023	ABLAPL-1960/2020	M.S. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-1)
124	13920/2023	04.02.2023	ABLAPL-493/2020	H.K. MOHANTA	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-1)
125	13921/2023	04.02.2023	BLAPL-11120/2022	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-03		BAIL - 2 (CRIMINAL MISC-2)	(Seat No-8)
126	13922/2023	04.02.2023	RSA-379/2022	D.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-02-03		SECOND APPEAL	(Seat No-3)
127	13923/2023	04.02.2023	WP (C) - 3086/2023	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-3)
128	13924/2023	04.02.2023	WP (C) - 3084/2023	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-3)
129	13925/2023	04.02.2023	WP (C) - 3083/2023	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-3)

130	13926/2023	04.02.2023	WP (C) - 3081/2023	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2023-02-03			(Seat No-3)
131	13927/2023	04.02.2023	WP (C) - 4206/2020	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-3)
132	13928/2023	04.02.2023	WP (C) - 2084/2023	S.K. MEHERULA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-3)
133	13929/2023	04.02.2023	WP (C) - 2017/2023	G.R. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-3)
134	13930/2023	04.02.2023	WP (C) - 21051/2015	P.K. MISHRA	GENERAL		Order Dtd. 2023-01-30			(Seat No-3)
135	13931/2023	04.02.2023	ABLAPL-11894/2022	S.R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(Seat No-3)
136	13932/2023	04.02.2023	WP (C) - 9529/2015	TUNA SAHU	GENERAL		Order Dtd. 2023-01-25			(Seat No-3)
137	13933/2023	04.02.2023	WP (C) - 11038/2018	P. JENA	GENERAL		Order Dtd. 2021-09-23			(Seat No-3)
138	13934/2023	04.02.2023	WP (C) - 35963/2022	P.K. BEHERA	GENERAL		Order Dtd. 2023-01-02			(Seat No-3)
139	13935/2023	04.02.2023	WP (C) - 8489/2006	K.C. PANDA	GENERAL		Order Dtd. 2007-05-03 Petition, Annexure, Misc. case,		WRIT BRANCH-4	(Seat No-17)
140	13936/2023	04.02.2023	SA-184/1988	S.K. SAHOO	GENERAL		Judgement Dtd. 5000-01-01			(Seat No-17)
141	13937/2023	04.02.2023	SA-59/1992	M/S. RUNGLA AGENCIES	GENERAL		Entire Order			(Seat No-17)

142	13938/2023	04.02.2023	WP (C) - 10819/2022	S. BEHERA	GENERAL		Entire Order		WRIT BRANCH-6	(Seat No-35)
143	13939/2023	04.02.2023	WP (C) - 15824/2019	S. BEHERA	GENERAL		Order Dtd. 2019-11-05			(Seat No-35)
144	13940/2023	04.02.2023	CRLMC-148/2023	ACHYUTANANDA PATTANAIAK	GENERAL		Order Dtd. 2023-02-02			(Seat No-35)
145	13941/2023	04.02.2023	WP (C) - 2184/2015	BIKRAM BEHERA	C.O.		Order Dtd. 2023-02-01			(Seat No-35)
146	13942/2023	04.02.2023	CMAPL-437/2018	T.K. MOHANTY	GENERAL		Order Dtd. 2023-01-30			(Seat No-35)
147	13943/2023	04.02.2023	WP (C) - 3032/2020	J.P. KAR	C.O.	COURT NO. 19	Order Dtd. 2023-02-03			(Seat No-35)
148	13944/2023	04.02.2023	WP (C) - 29981/2022	S.S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-35)
149	13945/2023	04.02.2023	WP (C) - 3079/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-35)
150	13946/2023	04.02.2023	WP (C) - 3089/2023	KIRTAN DANG	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-03			(Seat No-35)
151	13947/2023	04.02.2023	LPA-3/2019	J. BEHERA	GENERAL		Deposition			(Seat No-35)
152	13948/2023	04.02.2023	WPCRL-143/2022	DILLIP KU. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-35)
153	13949/2023	04.02.2023	WP (C) - 2762/2023	S.K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-35)
154	13950/2023	04.02.2023	WP (C) - 2617/2023	S. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-35)

155	13951/2023	04.02.2023	WP (C) - 2647/2023	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-03		WRIT BRAN CH-7	(Seat No-5)
156	13952/2023	04.02.2023	WP (C) - 2647/2023	P.K.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-03		WRIT BRAN CH-7	(Seat No-5)
157	13953/2023	04.02.2023	WP (C) - 2524/2023	J.D.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(Seat No-5)
158	13954/2023	04.02.2023	WP (C) - 2523/2023	J.D.MUDULI	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(Seat No-5)
159	13955/2023	04.02.2023	WP (C) - 1811/2023	P.R.SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-5)
160	13956/2023	04.02.2023	WP (C) - 1811/2023	M.S. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-5)
161	13957/2023	04.02.2023	WP (C) - 2807/2023	M. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
162	13958/2023	04.02.2023	WP (C) - 2824/2023	R.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
163	13959/2023	04.02.2023	WP (C) - 2916/2023	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
164	13960/2023	04.02.2023	WP (C) - 2922/2023	CHHABI RANA	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
165	13961/2023	04.02.2023	WP (C) - 2919/2023	M.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
166	13962/2023	04.02.2023	WP (C) - 2990/2023	A.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
167	13963/2023	04.02.2023	WP (C) - 2696/2023	A. DAS	C.O.	COURT NO. 22	Order Dtd.			(Seat No-5)

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168	13964/2023	04.02.2023	WP (C) - 2622/2023	D.K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
169	13965/2023	04.02.2023	WP (C) - 2581/2023	A.N. LENKA	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(Seat No-5)
170	13966/2023	04.02.2023	WP (C) - 2268/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2023-02-02			(Seat No-5)
171	13967/2023	04.02.2023	WP (C) - 29205/2022	D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
172	13968/2023	04.02.2023	WP (C) - 29177/2022	R.D.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
173	13969/2023	04.02.2023	WP (C) - 29177/2022	M.N.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
174	13970/2023	04.02.2023	WP (C) - 3297/2005	K.K.NATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(Seat No-5)
175	13971/2023	04.02.2023	WP (C) - 20133/2022	DILIP KUMAR JENA	GENERAL		Order Dtd. 2022-12-05			(Seat No-5)
176	13972/2023	04.02.2023	OJC- 3188/1996	S. M. ASAX	GENERAL		Order Dtd. 2006-12-22		WRIT BRANCH-1	(Seat No-4)
177	13973/2023	04.02.2023	BLAPL- 8483/2022	SRINIBAS MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-4)
178	13974/2023	04.02.2023	BLAPL- 10288/2022	B. B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-4)
179	13975/2023	04.02.2023	BLAPL- 11701/2022	A.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-01-20			(Seat No-4)

180	13976/2023	04.02.2023	WA-457/2018	TAPAN SWAIN	GENERAL		Order Dtd. 2022-10-31			(Seat No-4)
181	13977/2023	04.02.2023	FAO-433/2011	S.S. MOHAPATRA	GENERAL		Entire Order		MISC APPELLAL SEC.	(Seat No-8)
182	13978/2023	04.02.2023	WP (C) - 32448/2021	S.K. SWAIN	GENERAL		Order Dtd. 2022-03-15			(Seat No-8)
183	13979/2023	04.02.2023	WP (C) - 2109/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-8)
184	13980/2023	04.02.2023	ABLAPL-959/2023	P.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2023-02-01			(Seat No-8)
185	13981/2023	04.02.2023	ABLAPL-960/2023	P.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2023-02-01			(Seat No-8)
186	13982/2023	04.02.2023	ABLAPL-1047/2023	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-8)
187	13983/2023	04.02.2023	ABLAPL-1049/2023	P.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-8)
188	13984/2023	04.02.2023	ABLAPL-1054/2023	C.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
189	13985/2023	04.02.2023	ABLAPL-1055/2023	BIKRAM KESHARI BAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
190	13986/2023	04.02.2023	ABLAPL-1074/2023	M.N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)

191	13987/2023	04.02.2023	CMP-90/2023	ABHIJIT DAS	C.O.	COURT NO. 20	Order Dtd. 2023-02-01			(Seat No-6)
192	13988/2023	04.02.2023	ABLAPL-1073/2023	M.N.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
193	13989/2023	04.02.2023	ABLAPL-1072/2023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
194	13990/2023	04.02.2023	ABLAPL-1071/2023	A.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
195	13991/2023	04.02.2023	ABLAPL-1068/2023	A.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
196	13992/2023	04.02.2023	ABLAPL-1066/2023	J.R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
197	13993/2023	04.02.2023	ABLAPL-16555/2022	G.JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
198	13994/2023	04.02.2023	ABLAPL-16545/2022	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
199	13995/2023	04.02.2023	ABLAPL-15718/2022	B.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
200	13996/2023	04.02.2023	ABLAPL-15716/2022	B.K.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
201	13997/2023	04.02.2023	ABLAPL-13791/2022	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 2	Order Dtd.			(Seat No-6)

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202	13998/2023	04.02.2023	ABLAPL-16606/2022	BISWARANJAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL - 2 (CR MINAL MISC -2)	(Seat No-12)
203	13999/2023	04.02.2023	ABLAPL-16724/2022	B.K. GOCHAYAT	C.O.	COURT NO. 2	Order Dtd. 2023-02-01			(Seat No-12)
204	14000/2023	04.02.2023	ABLAPL-16807/2022	LAXMI NARAYAN RAYATSINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-12)
205	14001/2023	04.02.2023	ABLAPL-182/2023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-12)
206	14002/2023	04.02.2023	ABLAPL-189/2023	N.ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-12)
207	14003/2023	04.02.2023	ABLAPL-203/2023	P.K. PATRI	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-12)
208	14004/2023	04.02.2023	ABLAPL-204/2023	P.K. PATRI	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-12)
209	14005/2023	04.02.2023	ABLAPL-228/2023	B.K. PATI	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL - 1 (CR IMIN AL MISC -1)	(Seat No-2)
210	14006/2023	04.02.2023	ABLAPL-252/2023	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-02-23		BAIL - 1 (CR IMIN AL MISC -1)	(Seat No-2)
211	14007/2023	04.02.2023	ABLAPL-253/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-2)

212	14008/2023	04.02.2023	ABLAPL-887/2023	JIBARDHAN MENDALI	C.O.	COURT NO. 2	Order Dtd. 2023-02-02		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-5)
213	14009/2023	04.02.2023	WP (C) - 158/2005	K.K.NATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-03			(Seat No-5)
214	14010/2023	04.02.2023	WP (C) - 22263/2010	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
215	14011/2023	04.02.2023	ABLAPL-1065/2023	P.R.SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-03-02		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
216	14012/2023	04.02.2023	ABLAPL-1046/2023	K.C.PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
217	14013/2023	04.02.2023	ABLAPL-1063/2023	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
218	14014/2023	04.02.2023	ABLAPL-1061/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-6)
219	14015/2023	04.02.2023	ABLAPL-1060/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-02-03		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
220	14016/2023	04.02.2023	WP (C) - 2849/2023	P.R.SWAIN	C.O.	COURT NO. 22				(Seat No-6)
221	14017/2023	04.02.2023	CRLREV-265/2021	SURENDRA DAS	C.O.	COURT NO. 8			CRIMINAL REVISION	(Seat No-3)

222	14018/2023	04.02.2023	BLAPL-11225/2022	B P TANGA	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(Seat No-3)
223	14019/2023	04.02.2023	BLAPL-494/2023	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-3)
224	14020/2023	04.02.2023	WP (C) - 3219/2023	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 2 OLD				(Seat No-3)
225	14021/2023	04.02.2023	WP (C) - 3220/2023	SUSHANTA KUMAR MISHRA	C.O.	COURT NO. 2 OLD				(Seat No-3)
226	14022/2023	04.02.2023	WP (C) - 8346/2009	R.K.DEHURY	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
227	14023/2023	04.02.2023	WP (C) - 8346/2009	JYOTIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-3)
228	14024/2023	04.02.2023	BLAPL-352/2023	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-3)
229	14025/2023	04.02.2023	WP (C) - 2764/2023	SUBASH CH PANI	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-3)
230	14026/2023	04.02.2023	WP (C) - 2766/2023	SUBASH CH PANI	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-3)
231	14027/2023	04.02.2023	WP (C) - 2763/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-3)
232	14028/2023	04.02.2023	BLAPL-12939/2022	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-3)
233	14029/2023	04.02.2023	BLAPL-11289/2022	A.K.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(Seat No-3)
234	14030/2023	04.02.2023	BLAPL-78/2023	B.B. ROUT	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-3)

235	14031/2023	04.02.2023	ABLAPL-1057/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2023-02-03			(Seat No-3)
236	14032/2023	04.02.2023	BLAPL-9278/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-3)
237	14033/2023	04.02.2023	BLAPL-8850/2022	D. K. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-3)
238	14034/2023	04.02.2023	BLAPL-10544/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-3)
239	14035/2023	04.02.2023	ABLAPL-1048/2023	P. K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-22		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-6)
240	14036/2023	04.02.2023	WP (C) - 2217/2023	SANJAY KESHARI MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-6)
241	14037/2023	04.02.2023	WP (C) - 1934/2023	A. K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-6)
242	14038/2023	04.02.2023	CRLA-632/2021	H. K. PATRA	C.O.	COURT NO. 5	Order Dtd. 2023-02-03		CRIMINAL APPEAL	(Seat No-5)
243	14039/2023	04.02.2023	BLAPL-9631/2022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)
244	14040/2023	04.02.2023	WP (C) - 33678/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-5)
245	14041/2023	04.02.2023	BLAPL-10498/2022	NIRANJAN PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)
246	14042/2023	04.02.2023	BLAPL-10799/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)

247	14043/2023	04.02.2023	BLAPL-10743/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)
248	14044/2023	04.02.2023	BLAPL-8829/2022	DEEPAK KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)
249	14045/2023	04.02.2023	BLAPL-10101/2022	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)
250	14046/2023	04.02.2023	BLAPL-9590/2022	K.C.PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-5)
251	14047/2023	04.02.2023	BLAPL-8375/2022	P.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2022-09-26			(Seat No-5)
252	14048/2023	04.02.2023	CRLMC-393/2023	PRADIPTA KUAMR MOHANTY	GENERAL		Order Dtd. 2023-01-30			(Seat No-5)
253	14049/2023	04.02.2023	CRLMC-1523/2022	A.KALASH	C.O.	COURT NO. 24	Order Dtd. 2023-02-03			(Seat No-5)
254	14050/2023	04.02.2023	CRLMC-4059/2022	MANOJ KUMAR PANI	C.O.	COURT NO. 12	Order Dtd. 2023-02-15		CRIMINAL MISC	(Seat No-5)
255	14051/2023	04.02.2023	CRLMC-124/2023	AMIYA KUMAR SWAIN	C.O.	COURT NO. 12	Order Dtd. 2023-01-31		CRIMINAL MISC	(Seat No-2)
256	14052/2023	04.02.2023	CRLMC-118/2023	T. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-20			(Seat No-2)
257	14053/2023	04.02.2023	CRLMC-2691/2022	PRASANJIT BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-11-02			(Seat No-2)
258	14054/2023	04.02.2023	CRLMC-1284/2021	R.K.MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-02-02			(Seat No-2)
259	14055/2023	04.02.2023	CRLMC-3943/2022	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd.			(Seat No-2)

							2023-01-02			
260	14056/2023	04.02.2023	CRLMC-129/2023	K. R. JENA	C.O.	COURT NO. 12	Order Dtd. 2023-01-19			(Seat No-2)
261	14057/2023	04.02.2023	WP (C) - 2852/2023	P.N. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023-02-03			(Seat No-2)
262	14058/2023	04.02.2023	FAO-33/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 11	Order Dtd. 2023-01-31			(Seat No-2)
263	14059/2023	04.02.2023	WP (C) - 2811/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-2)
264	14060/2023	04.02.2023	WP (C) - 2815/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-2)
265	14061/2023	04.02.2023	WP (C) - 18232/2016	S.K.BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-2)
266	14062/2023	04.02.2023	WP (C) - 29678/2022	H. K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2022-11-11			(Seat No-2)
267	14063/2023	04.02.2023	CMP-39/2023	PITABAS NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-03		WRIT BRAN CH-5	(Seat No-21)
268	14064/2023	04.02.2023	CMP-76/2023	RABI SAMAL	C.O.	COURT NO. 20	Order Dtd. 2023-03-27		WRIT BRAN CH-5	(Seat No-21)
269	14065/2023	04.02.2023	WP (C) - 2234/2023	R.K. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-21)
270	14066/2023	04.02.2023	WP (C) - 2132/2023	R.K. SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-21)
271	14067/2023	04.02.2023	WP (C) - 2034/2023	JANMEJAY PARIDA	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-21)

272	14068/2023	04.02.2023	WP (C) - 2836/2023	A.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-21)
273	14069/2023	04.02.2023	WP (C) - 1849/2023	C.R. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-21)
274	14070/2023	04.02.2023	WP (C) - 2348/2023	SANJEEV UDGATA	C.O.	COURT NO. 20	Order Dtd. 2023-03-14		WRIT BRANCH-3	(Seat No-28)
275	14071/2023	04.02.2023	WP (C) - 2813/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-02-02			(Seat No-28)
276	14072/2023	04.02.2023	WP (C) - 23523/2020	G.N. BARIK	GENERAL		Order Dtd. 2022-07-22			(Seat No-28)
277	14073/2023	04.02.2023	WP (C) - 1333/2021	A. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-28)
278	14074/2023	04.02.2023	WP (C) - 1608/2014	M.BEHERA	GENERAL		Order Dtd. 2023-01-02 Petition, Annexure,			(Seat No-28)
279	14075/2023	04.02.2023	WP (C) - 35090/2022	K.N. SAHOO	GENERAL		Order Dtd. 2023-01-02			(Seat No-28)
280	14076/2023	04.02.2023	BLAPL-8049/2022	A. TRIPATHY	GENERAL		Order Dtd. 2023-01-12			(Seat No-28)
281	14077/2023	04.02.2023	BLAPL-5390/2021	A. TRIPATHY	GENERAL		Order Dtd. 2023-01-12			(Seat No-28)
282	14078/2023	04.02.2023	BLAPL-722/2023	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-03			(Seat No-28)
283	14079/2023	04.02.2023	BLAPL-12993/2022	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)

284	14080/2023	04.02.2023	CRLMA-368/2022	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)
285	14081/2023	04.02.2023	BLAPL-12948/2022	H.K.MAHANTA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)
286	14082/2023	04.02.2023	BLAPL-12944/2022	J.KAMILA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)
287	14083/2023	04.02.2023	BLAPL-12920/2022	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)
288	14084/2023	04.02.2023	BLAPL-12914/2022	N. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)
289	14085/2023	04.02.2023	BLAPL-12823/2022	A. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-01			(Seat No-28)
290	14086/2023	04.02.2023	WP (C) - 3218/2023	P.K.DAS	GENERAL		Petition Annexure, Misc. case,			(Seat No-28)
291	14087/2023	04.02.2023	BLAPL-12805/2022	P. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2023-02-02			(Seat No-28)
292	14088/2023	04.02.2023	BLAPL-12778/2022	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-28)
293	14089/2023	04.02.2023	BLAPL-12740/2022	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-02-02			(Seat No-28)
294	14090/2023	04.02.2023	BLAPL-12656/2022	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(Seat No-28)
295	14091/2023	04.02.2023	BLAPL-11270/2022	B.SINGH	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(Seat No-28)
296	14092/2023	04.02.2023	CONTC-8104/2022	H.K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-28)

297	14093/2023	04.02.2023	CONTC-8081/2022	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-28)
298	14094/2023	04.02.2023	WP (C) - 2932/2023	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-06		WRIT BRAN CH-2	(Seat No-6)
299	14095/2023	04.02.2023	BLAPL-251/2023	UNMESH CHANDRA JENA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-6)
300	14096/2023	04.02.2023	WP (C) - 272/2023	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-10			(Seat No-6)
301	14097/2023	04.02.2023	ABLAPL-64/2023	M.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-02-01			(Seat No-6)
302	14098/2023	04.02.2023	BLAPL-704/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-6)
303	14099/2023	04.02.2023	BLAPL-11255/2022	H.K. PANDA	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(Seat No-6)
304	14100/2023	04.02.2023	WP (C) - 2798/2023	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(Seat No-6)
305	14101/2023	04.02.2023	WP (C) - 2626/2023	M.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-6)
306	14102/2023	04.02.2023	BLAPL-11218/2022	B.D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-02-02			(Seat No-6)
307	14103/2023	04.02.2023	WP (C) - 778/2023	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		WRIT BRAN CH-8	(Seat No-41)
308	14104/2023	04.02.2023	WP (C) - 2197/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-41)
309	14105/2023	04.02.2023	BLAPL-11035/2022	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd.		BAIL - 1 (CR	(Seat No-6)

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310	14106/2023	04.02.2023	WP (C) - 2714/2023	PRIYABRATA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		WRIT BRANCH-8	(Seat No-29)
311	14107/2023	04.02.2023	WP (C) - 2192/2023	CHINU SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-29)
312	14108/2023	04.02.2023	WP (C) - 2205/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-29)
313	14109/2023	04.02.2023	BLAPL-709/2023	N. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-29)
314	14110/2023	04.02.2023	WP (C) - 472/2023	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-29)
315	14111/2023	04.02.2023	BLAPL-698/2023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-29)
316	14112/2023	04.02.2023	WP (C) - 35284/2022	ANIL SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-16			(Seat No-29)
317	14113/2023	04.02.2023	ABLAPL-697/2023	M. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-02-02		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-4)
318	14114/2023	04.02.2023	WP (C) - 16254/2022	RAMAKANTA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-4)
319	14115/2023	04.02.2023	BLAPL-696/2023	P.N. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-4)
320	14116/2023	04.02.2023	WP (C) - 28866/2022	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		WRIT BRANCH-8	(Seat No-39)

321	14117/2023	04.02.2023	BLAPL-690/2023	J.P KAR	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-39)
322	14118/2023	04.02.2023	WP (C) - 6256/2021	HEMANTA KUMAR DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-31			(Seat No-39)
323	14119/2023	04.02.2023	BLAPL-685/2023	R.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-39)
324	14120/2023	04.02.2023	WP (C) - 1015/2023	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-39)
325	14121/2023	04.02.2023	BLAPL-680/2023	G.JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-39)
326	14122/2023	04.02.2023	WP (C) - 14540/2017	PRIYABRATA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-39)
327	14123/2023	04.02.2023	WP (C) - 2185/2023	MIHIR KUMAR DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-31			(Seat No-39)
328	14124/2023	04.02.2023	BLAPL-678/2023	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-39)
329	14125/2023	04.02.2023	BLAPL-524/2023	P. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-39)
330	14126/2023	04.02.2023	WP (C) - 17885/2014	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-02		WRIT BRAN CH-1	(Seat No-31)
331	14127/2023	04.02.2023	WP (C) - 2564/2023	SARADA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(Seat No-31)
332	14128/2023	04.02.2023	BLAPL-401/2023	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2023-02-02			(Seat No-31)
333	14129/2023	04.02.2023	WP (C) - 2707/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd.			(Seat No-31)

							2023-02-02			
334	14130/2023	04.02.2023	WP (C) - 11036/2014	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-31)
335	14131/2023	04.02.2023	ABLAPL- 12865/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(Seat No-31)
336	14132/2023	04.02.2023	WP (C) - 10701/2014	P. K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02			(Seat No-31)
337	14133/2023	04.02.2023	WP (C) - 2718/2023	P.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		WRIT BRAN CH-8	(Seat No-29)
338	14134/2023	04.02.2023	CONTC- 8009/2022	DEBENDRA BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-29)
339	14135/2023	04.02.2023	WP (C) - 1175/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-29)
340	14136/2023	04.02.2023	CONTC- 8080/2022	SATYA RANJAN MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-29)
341	14137/2023	04.02.2023	CONTC- 8148/2022	P.K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-29)
342	14138/2023	04.02.2023	WP (C) - 1178/2023	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-01			(Seat No-29)
343	14139/2023	04.02.2023	CONTC- 8147/2022	P.K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-29)
344	14140/2023	04.02.2023	CONTC- 8105/2022	ADV. ,MR. PURU SHOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-03			(Seat No-29)
345	14141/2023	04.02.2023	WP (C) - 2201/2023	C. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-29)

346	14142/2023	04.02.2023	WP (C) - 2514/2023	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-02		WRIT BRANCH-5	(Seat No-23)
347	14143/2023	04.02.2023	OJC- 2353/1996	B S SWAIN	GENERAL		Order Dtd. 1996-07-03		WRIT BRANCH-3	(Seat No-33)
348	14144/2023	04.02.2023	ABLAPL- 7654/2022	R.R.DAS	GENERAL		Order Dtd. 2023-01-05			(Seat No-33)
349	14145/2023	04.02.2023	ABLAPL- 739/2023	JAYANTA KUMAR KHANDAYATRAY	GENERAL		Order Dtd. 2023-01-25			(Seat No-33)
350	14146/2023	04.02.2023	ABLAPL- 774/2023	P.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-27		BAIL - 2 (CRIMINAL MISC -2)	(Seat No-10)
351	14147/2023	04.02.2023	FAO- 199/2022	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
352	14148/2023	04.02.2023	FAO- 69/2022	B. SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-10)
353	14149/2023	04.02.2023	FAO- 69/2022	K.K.NATH	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-10)
354	14150/2023	04.02.2023	FAO- 37/2022	S. BARDHAN	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
355	14151/2023	04.02.2023	FAO- 37/2022	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
356	14152/2023	04.02.2023	MACA- 456/2017	S. BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-10)
357	14153/2023	04.02.2023	FAO- 89/2018	S. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-10)

358	14154/2023	04.02.2023	MACA-456/2017	P.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-10)
359	14155/2023	04.02.2023	FAO-89/2018	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-10)
360	14156/2023	04.02.2023	MACA-1343/2016	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-31			(Seat No-10)
361	14157/2023	04.02.2023	FAO-1045/2019	S.P. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-10)
362	14158/2023	04.02.2023	MACA-1110/2018	P.R. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-10)
363	14159/2023	04.02.2023	FAO-1045/2019	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-10)
364	14160/2023	04.02.2023	MACA-1110/2018	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-31			(Seat No-10)
365	14161/2023	04.02.2023	MACA-200/2022	K.C. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-10)
366	14162/2023	04.02.2023	MACA-200/2022	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-10)
367	14163/2023	04.02.2023	FAO-40/2023	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
368	14164/2023	04.02.2023	MACA-200/2022	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-10)
369	14165/2023	04.02.2023	MACA-28/2019	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-10)
370	14166/2023	04.02.2023	WPC (OAC) - 865/2012	M/S P.C. ACHARYA	C.O.	COURT NO. 23	Order Dtd.			(Seat No-10)

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371	14167/2023	04.02.2023	MACA-28/2019	S.R. OJHA	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-10)
372	14168/2023	04.02.2023	FAO-480/2012	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-10)
373	14169/2023	04.02.2023	MACA-109/2021	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
374	14170/2023	04.02.2023	FAO-480/2012	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-02-01			(Seat No-10)
375	14171/2023	04.02.2023	MACA-109/2021	S.K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
376	14172/2023	04.02.2023	MACA-262/2021	B.MAHALI	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-10)
377	14173/2023	04.02.2023	MACA-197/2017	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
378	14174/2023	04.02.2023	MACA-262/2021	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-10)
379	14175/2023	04.02.2023	MACA-197/2017	S.K. SINGH	C.O.	COURT NO. 23	Order Dtd. 2023-02-01			(Seat No-10)
380	14176/2023	04.02.2023	MACA-63/2021	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-10)
381	14177/2023	04.02.2023	MACA-591/2020	S.R. OJHA	C.O.	COURT NO. 8	Order Dtd. 2023-02-01			(Seat No-10)
382	14178/2023	04.02.2023	MACA-63/2021	B.MAHALI	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-10)

383	14179/2023	04.02.2023	MACA-591/2020	S.K. SINGH	C.O.	COURT NO. 8	Order Dtd. 2023-02-01			(Seat No-10)
384	14180/2023	04.02.2023	MACA-62/2021	R.K.MALLICK	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-10)
385	14181/2023	04.02.2023	MACA-317/2021	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-10)
386	14182/2023	04.02.2023	MACA-62/2021	B.MAHALI	C.O.	COURT NO. 22	Order Dtd. 2023-02-01			(Seat No-10)
387	14183/2023	04.02.2023	MACA-317/2021	N.C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-10)
388	14184/2023	04.02.2023	ABLAPL-11869/2022	R.K.BARIK	GENERAL		Order Dtd. 2023-01-30			(Seat No-10)
389	14185/2023	04.02.2023	LAA-27/2015	R.K.BARIK	GENERAL		Order Dtd. 2016-04-04		FIRST APPEAL	(Seat No-3)
390	14186/2023	04.02.2023	WP (C) - 22818/2015	M.BEHERA	GENERAL		Order Dtd. 2023-01-16 Petition, Annexure,			(Seat No-3)